## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.556/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M.

Name of the Company		Rina Paul & Anr-Versus-Sree Kamal Hari Cine Pvt.Ltd.		
Under Section		97 (1)		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
l. 2	MR. NIRMAL MR. J. PATI	YA DASGUPTA, AC	du. ? Retitioner	138/18
1.	MR. DIBAN	ATA DEY, Ado	. Respondent	Days Ldu.
			ORDER	13/02/2018

Ld. Counsel for the petitioner and the respondent is present.

Ld. Pr. CS appearing for the petitioner has filed affidavit of service showing service of notice to the Regional Director and the Registrar of Companies for their report. Awaiting report.

List it on 22/03/2018.

(Jinan K.R.) Member (J)